GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY LOK SABHA UNSTARRED QUESTION NO. 1698

ANSWERED ON 10.12.2025

NON-FOSSIL FUEL ENERGY CAPACITY

1698. SHRI MANI A

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Government is working towards achieving 500 GW of non-fossil energy capacity by the year 2030 and if so, the details thereof along with the present status of non-fossil capacity addition in the country including Tamil Nadu;
- (b) whether the Government is engaging with nationalised banks and financial institutions to increase loan commitments for Renewable Energy (RE) projects and if so, the details thereof;
- (c) whether the households in Tamil Nadu particularly Dharmapuri district are benefiting from collateral-free loans at 7 percent interest under the Pradhan-Mantri Surya Ghar: Muft Bijli Yojana (PM-SGMBY) for rooftop solar installation up to 3 KW and if so, the details thereof; and
- (d) whether IREDA, REC, PFC and Public Sector Banks are extending RE loans in Tamil Nadu including Dharmapuri and if so, the details thereof along with the number and value of such loans sanctioned during the last three years?

ANSWER THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER (SHRI SHRIPAD YESSO NAIK)

- (a) Yes. As on 31.10.2025, a total of 259.42 GW non-fossil fuel based electricity capacity has been installed in the country, including 29.2 GW non-fossil capacity installed in the State of Tamil Nadu.
- (b) The Government under PM Surya Ghar Muft Bijli Yojana has made a provision of collateral free loan from nationalized banks at concessional interest rate of repo-rate plus 50 bps, i.e. 6% per annum for the present, with tenure of 10 years.
- (c) As per the information received from the REC Ltd., which is the national programme implementing agency for PM Surya Ghar Muft Bijli Yojana (PM-SGMBY), a total of 14,029 applications for collateral-free loans up to Rs. 2 lakh were submitted in the State of Tamil Nadu including Dharmapuri district under PM-SGMBY. Of these, 8,937 loans including loans for 174 households in Dharmapuri district have been sanctioned, and loans amounting to Rs. 117.08 crore have been disbursed to 7,865 applicants, as of 25.11.2025.
- (d) As per the information received from the Department of Financial Services, Ministry of Finance, the details of loans sanctioned by IREDA, REC, PFC and Public Sector Banks for renewable energy projects in the State of Tamil Nadu including Dharamapuri district, during the last three years are given below:

Loans sanctioned in Tamil		Loan sanctioned in		
Nadu		Dharamapuri District		
No. of loans	Value (in	No. of loans	Value (in Rs.	
Sanctioned	Rs. crore)	Sanctioned	crore)	
1,392	27,863.38	27	78.83	
